

be disposed of.

(d) and (e). The Union Government do not finance the setting up of spinning mills in the country.

[*Translation*]

Bank Loans Sanctioned in Ballia and Azamgarh Districts of Uttar Pradesh

9104. SHRI RAJ KUMAR RAI: Will the Minister of FINANCE be pleased to state:

(a) the number of the persons who have been sanctioned loans by various banks in Ballia and Azamgarh districts of Uttar Pradesh, separately, during 1987-88;

(b) the number of cases still pending for

sanctioning of loans; and

(c) the amount of bank loans proposed to be advanced in these districts during 1988-89?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (c). The present data reporting system does not generate information in the manner asked for. However, as per the information available from Reserve Bank of India Gross Bank Credit given by all Scheduled Commercial Banks in the Districts of Ballia and Azamgarh of Uttar Pradesh as at the end of December 1985, December 1986 and September 1987 was as under:-

(Amount Rs. in Crores)

<i>District</i>	<i>December</i>		<i>September</i>
	1985	1986	1987
Ballia	36.14	40.75	42.62
Azamgarh	58.00	72.24	75.30

[*English*]

Fraud in Mahatma Gandhi Road, Indore Branch of State Bank of Indore

9105. SHRI RAJ KUMAR RAI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that there has been a fraud through an alleged wrong payment from an account by the State Bank of Indore, Mahatma Gandhi Road Branch of Indore, Madhya Pradesh in March, 1988;

(b) if so, the details of the amount and

bank officials involved therein; and

(c) the action taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (c). Reserve Bank of India has intimated that it has been advised by State Bank of Indore that during March 1988 no fraud has been perpetrated, through an alleged wrong payment, at its Mahatma Gandhi Road Branch, Indore. However, on 9th December, 1987, an attempt to defraud the bank was made, but no